

**NO. 13**

Notice of Appearance  
(S.C.R., Order XXVII, Rule 7)

IN THE SUPREME COURT OF INDIA  
(Original Jurisdiction)

Case No.....of .....20.....

[State of A.B.]

[Plaintiff]

Vs.

[State of C.D.]

[Defendant]

To

(The plaintiff or his Advocate on record)

Take notice that appearance has been entered for the above-named defendant in this case.

Dated this the ..... day of ..... 20 .....

(Signed) .....

Advocate on record for the defendant

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